

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 432 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

**NAME OF THE COMPANY: M/s Miditech Pvt. Ltd. Vs. Canara Bank &
Jupiter Capital Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sanjay Bhatt & Ms. Srishti Kapoor, Advocates for the Applicant

ORDER

No time left. Re-notify this case on 27th November, 2017 at 2:00 pm.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)